GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3496 ANSWERED ON MONDAY, DECEMBER 20, 2021/ AGRAHAYANA 29, 1943 (SAKA)

LAUNCH OF MCA21 PORTAL

QUESTION

3496. SHRI SHRIRANGAPPA BARNE:

SHRI BIDYUT BARAN MAHATO:

SHRI SANJAY SADASHIVRAO MANDLIK:

SHRI PRATAPRAO JADHAV:

SHRI SUDHEER GUPTA:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

- (a) whether the Government proposes to launch Version 3 of MCA21 portal and if so, the details thereof:
- (b) whether the Testing of the said portal has been completed and if so, the details thereof:
- (c) the details of the key components of MCA21 Version 3 portal;
- (d) whether the Government has set up any MCA Lab as part of the Version 3 of MCA21 and if so, the details thereof; and
- (e) whether the Ministry has allocated or issued any funds for the said purpose and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

- (a to c): Yes, Sir. Version 3 of MCA21 is proposed to be launched and deployed in phases and will include Company and LLP Modules, e-Adjudication, e-Consultation, e-Book, Learning Management and Compliance Management System driven by data analytics, Artificial Intelligence and Machine Learning. The process of development and testing of different modules is in progress. Modules like e-Consultation, e-Book have already been launched and deployed along with revamped website in May 2021.
- (d): MCA Lab is proposed to be set up as part of MCA21 Version 3 for improving data analytics.
- (e): An amount of Rs 639.36 crore is to be paid to the Service Provider for implementation, operation and maintenance of different modules of MCA21 for a period of 78 months.
